

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

16.10.2014

OA No. 720/2013

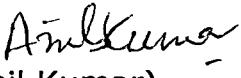
Mr. Mohan Choudhary, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

The learned counsel for the applicant does not wish to file rejoinder. Thus the pleadings are complete.

With the consent of the parties, the matter is heard today.

**ORDER RESERVED.**

  
(Dr. Murtaza Ali)  
Member (J)

  
(Anil Kumar)  
Member (A)

*Abdul*